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- (iii) The eligible ward had been continuously residing with the retiring Government Servant for at least three years immediately preceding the date of his/ her retirement. In case a person is appointed to Government service within a period of three years preceding the date of retirement or had been transferred to the place of posting of the retiring Government servant any time within the preceding three years, the dale on which he was so appointed or trasferred would be the date applicable for the purpose.
- (iv) The retiring officer or any member of his|her family does not own a bouse Jn the place of his|her posting.
- (v) All dues outstanding in respect of the premises in occupation of the retired officer are cleared.

above conditions are fulfilled, the dependent is allotted accommodation one type below his|her entitlement provided that in no case, except otherwise specified, allotment is made to a higher type of accommodation man in occupation of the retiring Government servant. Provided further that where the eligible dependent is entitled to type B accommodation, he |she will be allotted type B accommodation on ad-hoc basis even if the retiring Government servant was occupying type-A accommodation.

- (c) The question is not very clear.
- (d) Does not arise.

Recommendations of Madan Committee on technical education

- 337. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of EDUCATION AND CULTURE be pleased to state:
- (a) what are the main recommendations of Madan Committee regarding technical education in Tndia which have been accepted by Government:
- (b) whether it is a fact that Government have given approval for implementing Madan Committee recommendations for the Union Territory of Delhi;

- (c) if so, what are the details thereof and the number of posts of lecturers, seniorlecturers and heads of departments which were approved, discipHne-wise and polytechnicwise; and
- (d) by when the recommendations of the Madan Committee are likely to be implemented by Government?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The main recommendations of the Madan Committee pertain to factors relevant for determination of staff structure including fi) ratie of senior teachers to junior teachers: (2) teaching load for different categories of teachers; (3) grouping of students; and (4) leave and training reserve.

- (b) The AU India Council for Techni cal Education (of which the Union Education Minister is the Chairman) has accepted those recommendations.
- (c) and (d) The matter is under exa mination in consultation with the Deihi Administration.

भारतीय पुरातत्व सर्वेक्षण की सम्पत्ति की विकी

338. श्री प्यारे लाल खंडेलवाल: क्या शिक्षा श्रीर संस्कृति मंत्री 12 श्रीगस्त, 1983 को राज्य सभा में अतारांकित प्रकृत 2020 के दिये गये उत्तर को देखेंगे श्रीर यह बताने की क्रुपा करेंगे कि:

- (क) क्या सरकारी नियमों के अनु-सार 84,100 रू० मूल्य की सम्पत्ति की खुली बिक्री के लिए समाचार-पत्नों में विज्ञापन दिया जाता है,
- (ख) क्या मध्य प्रदेश में विदिशा में उदयेश्वर मंदिर की सम्पत्ति की नीलामी करने से पहले उसमें लगे हुए सामानों की सूची नियमानुसार बनाई गई थी,